

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 6250**  
ANSWERED ON 05<sup>TH</sup> APRIL, 2018

**CENTRAL ROAD FUND**

6250. SHRI DEVJI M. PATEL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS  
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether it is a fact that Government build roads under Central Road Fund (CRF) as per the recommendation of the States;
- (b) if so, the details of the roads constructed during the last three years in the country under CRF State and UT-wise;
- (c) whether any proposal under CRF from the State of Rajasthan are pending; and
- (d) if so, the details thereof and the corrective action taken by the Government in this regard?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L.MANDAVIYA)

(a) to (d) The Ministry allocates funds for the States/ Union Territories (UTs) for development of State Roads (non Rural Roads) and Roads of Economic Importance and Inter State Connectivity (EI&ISC) as per the provisions of the Central Road Fund (CRF) Act, 2000 amended by the Finance Act from time to time.

The State wise details of State roads (non Rural) constructed under CRF and EI&ISC schemes for all the States, except for the States of Maharashtra, Goa, Haryana, Jammu and Kashmir and the UTs, during the last three years are annexed. The remaining information is being compiled and shall be laid on the table of the house.

The unspent balance under CRF and EI&ISC schemes are non-lapsable at the end of the financial year.

The proposals submitted by the States / UTs, including those from the State of Rajasthan, under CRF and EI&ISC schemes, have been approved in accordance with the CRF (State Roads) Rules, 2014 amended from time to time, subject to overall availability of funds and inter-se priority of works. The proposals not considered for sanction during a financial year, including such proposals received from the State Government of Rajasthan, are treated as unapproved and not considered as pending.

**ANNEXURE**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 6250 ANSWERED ON 05.04.2018 ASKED BY SHRI DEVJI M. PATEL REGARDING CENTRAL ROAD FUND**

The State wise details of State roads (non Rural) constructed under CRF and EI&ISC schemes during the last three years

(Length in km)

Sr. No.	State/UT	Length of Roads constructed under CRF Scheme			Length of Roads constructed under EI&ISC Scheme		
		2015-16	2016-17	2017-18	2015-16	2016-17	2017-18
1.	Andhra Pradesh	305.29	305.00	553.00	26.65	0.00	0.00
2.	Arunachal Pradesh	5.00	29.30	14.00	0.29	3.09	0.00
3.	Assam	30.68	97.00	35.77	0.00	27.90	15.21
4.	Bihar	31.00	23.93	33.85	11.90	0.00	0.00
5.	Chhattisgarh	4.40	8.80	0.00	0.00	0.00	0.00
6.	Gujarat	26.70	111.67	211.20	11.00	0.00	0.00
7.	Himachal Pradesh	56.06	48.73	48.25	0.00	15.30	26.54
8.	Jharkhand	8.44	37.56	53.42	0.00	16.00	5.60
9.	Karnataka	515.00	219.00	136.00	0.00	0.00	0.00
10.	Kerala	142.08	73.35	126.72	0.00	0.00	0.00
11.	Madhya Pradesh	86.45	124.25	437.66	23.60	0.00	0.00
12.	Manipur	34.82	2.15	52.70	15.00	34.00	44.20
13.	Meghalaya	6.00	19.45	16.54	0.00	1.00	0.00
14.	Mizoram	38.45	14.92	9.00	0.00	0.00	0.00
15.	Nagaland	29.82	62.10	38.10	78.78	85.83	86.10
16.	Odisha	70.32	14.47	51.21	6.31	31.30	27.70
17.	Punjab	8.00	58.06	127.56	12.50	0.00	15.00
18.	Rajasthan	87.00	296.00	421.00	3.50	6.45	0.00
19.	Sikkim	2.71	3.00	4.71	1.68	8.17	0.00
20.	Tamil Nadu	50.20	454.11	455.13	0.00	24.30	105.15
21.	Telangana	250.00	315.00	150.00	0.00	0.00	9.00
22.	Tripura	0.00	0.00	9.55	0.00	0.00	0.00
23.	Uttar Pradesh	254.48	148.30	533.91	0.00	0.00	61.74
24.	Uttarakhand	8.00	32.00	54.00	0.00	0.00	0.00
25.	West Bengal	0.00	0.00	0.00	0.00	0.00	16.00

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